

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.10.2018 (Friday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1590 of 2018 in Comp. App. (AT) (Ins) No. 314 of 2017	Shaw Traders Vs. Balaji Paper & Newsprint Pvt. Ltd.	Shiv Shankar Banerjee	Mangaljit Mukherjee
2.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania & Anr.	Anna Malhotra	Rajesh Gautam
3.	Comp. App (AT) (Ins) No. 556 of 2018	Radius Synergies Pvt. Ltd. Vs. Shree Nursingsahay Mudungopal	Niraj Kumar Singh	
4.	Comp. App (AT) (Ins) No. 595 of 2018	Jagdish Pershad Gupta Vs. JPC Enterprises & Anr.	Shashwat Bajpai	
5.	Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma Inder Raj Gill Avichal Prasad	Nishant Bhardwaj Robin Debey

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 465 of 2018	Dr. K.M. Cherain Vs. State Bank of India & Ors.	R. Anand Padmanabhan	Arushi Singh (R1)
7.	Comp. App. (AT) (Ins) No. 608-610 of 2018	Rapheal Engineering Pvt. Ltd. Vs. Rajendra K. Bhuta	A.C. Philip	
8.	Comp. App. (AT) (Ins) No. 619 of 2018	A Manickam Vs. G.V. Ravikumar, R.P. & Anr.	Anirrud Goswami	
9.	Comp. App. (AT) (Ins) No. 620 of 2018	Power Mech Projects Ltd. Vs. Savan Godiawala, R.P. for Lanco Infratech Ltd. & Anr.	Aditya Kumar	
10.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	
11.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	
12.	Comp. App. (AT) No. 340 of 2018	Bank Street Securities Pvt. Ltd. & Ors. Vs. SRD Trading Pvt. Ltd.	Ashish Middha	
13.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran	

For Admission (After Notice)

14.	Comp. App (AT) (Ins) No. 558 of 2018	Johnwin Manavalan Vs. Siti Networks Ltd. & Anr.	Sharath Sampath	Sumesh Dhawan
15.	Comp. App. (AT) (Ins) No. 308 of 2018	Jaya Patel VS. Gas Jeans Pvt. Ltd. & Ors.	Priyadarshi Chaitanyashil	Nitin Thukral
16.	Comp. App. (AT) (Ins) No. 433 of 2018	ShailendraMangal Singh Vs. Percept Ltd. with	Vashi and Vashi	Shivek Trehan
17.	Comp. App. (AT) (Ins) No. 434 of 2018	PAL (A/c. of Shailendra Singh) Vs. Percept Ltd.	Vashi and Vashi	Shivek Trehan
18.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Aravindh (R2)
19.	Comp. App. (AT) (Ins) No. 459 of 2018	AkshayUday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	ArjitMazumdar	Vasanth Rajeseakaran
20.	Comp. App. (AT) (Ins) No. 468 of 2018	Randhiraj Thakur Vs. Jindal SaxenaFinacila Services Pvt. Ltd. &Anr.	Srishti Juneja	Tushar Parashar
21.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors With	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji- R2
22.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors.	Nidhi Mittal	Bishwajit Dubay- R2 N.V. Srinivasan- R1 Chitranshul A. Sinha-R3
23.	Comp. App. (AT) (Ins) No. 533 of 2018	Ajay Walia Vs Sunworld Residency Pvt Ltd & Others	Rajeev Singh	
24.	Comp. App. (AT) (Ins) No. 539 of 2018	Paresh C. Shah Vs. Udupi Vasudev Ganesh Nayak & Ors.	Anannya Ghosh	
25.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan &Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar
26.	TA (AT) (Competition) No. 32 of 2017 (Old Appeal No. 43/2016)	Piyush Joshi Vs. CCI &Ors.	Piyush Joshi	Gaurav Gupta R- 1 DhruvRajainR-2 & R-3
27.	Competition Appeal(AT) No. 62 of 2018	Confederation of All India Traders Vs. Competition Commission of India & Anr.	Atul Sharma	

For Hearing

28.	Comp. App. (AT) (Ins) No. 360 of 2018 Part Heard	Nicco Corporation Ltd. Vs. Technology Development Board	Vinod Kumar kothari	Aditya Dhar
29.	Comp. App. (AT) (Ins) No. 326 of 2017	Manish Jain (Corporate Debtor) Vs. Central Bank of India	PurtiMarwaha Gupta, Henna George	Jaswinder Singh (R-1) Abhishek Annad Anant A. Pavgi (R-2)
30.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	N. V. K. Srinivas

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Orders

1.	Competition Appeal (AT) No. 19 of 2017	Meru Travels Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi (R-1)
2.	Competition Appeal (AT) No. 20 of 2017	Fast Track Call Cab Pvt. Ltd. Vs. Competition Commission of India &Ors.	Sonal Jain	Nisha Kaur Uberoi (R-1)

For Hearing

3.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	Sukriti Jaggi	Sanjay Shorey
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Orders

1.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
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Note: Court will rise at 12: 00 noon.

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1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

Joint Registrar

4.6.18